

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Dhanlaxmi Solvex Private Limited Date of Commencement of Liquidation: 27-02-2020; List of Stakeholders as on Date: 13-07-2020; Name of IP: Mr. Shikhar Chand Jain; Process Number: 1; Last 5 digit of registration number: 10883

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	05	6763326399	01	87554733	0	0	6675771666	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	00	0	0	NA
6	Operational creditors (Employees)	06	4621859	04	3369912	0	0	1073196	Annexure 6
7	Operational creditors (Government Dues)	02	633105987	00	0	0	0	633105987	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	04	27158404	03	21337695	0	0	5820709	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		17	7428212649	8	112262340	0	0	7315771558	